

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.13/ 2017	-	Hearing	241(1)	Mr. I.G. Kashinath & Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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C. Ashok - C.U.I.
Advocate Applicant
16/8/2017

S.S. Shubhraj
ADVOCATE FOR
RESPONDENTS
9448027778

Counsel for petitioner is present. Counsel for respondents is present. He has filed a memo furnishing the legal heirs of R-2. Counsel for petitioner is directed to file application for impleading the legal heirs of R-2.

IA 78/17 is taken up today. Counsel for petitioner is directed to file objections in IA 78/17. Petitioner counsel is also directed to file one more set of papers.

List it on 06.09.2017.



MEMBER (J)



MEMBER (T)